

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) :

(a) According to reports [Pakistan is known to be vigorously pursuing its efforts both for uranium enrichment and spent fuel reprocessing capability;

(b) Nuclear reactors like the one near Karachi produce plutonium as by-product that could be recovered on reprocessing of the spent fuel.

(c) Government remain committed to the policy of utilization of Nuclear energy for peaceful purposes.

Embezzlement alleged at Palam Cargo Office of A.E.P.C.

*590. **SHRI ANANDA PATHAK :** Will the Minister of **COMMERCE** be pleased to state :

(a) whether it is a fact that a considerable amount of money has been embezzled at Palam Cargo Office of the Apparels Export Promotion Council covering a period from the month of January, 1981 to July, 1981 as reported in the 'Economic Times' of November 27, 1981 under the caption "Embezzlement Alleged";

(b) if so, what was the amount of money involved in the said embezzlement as shown in the audit report ;

(c) whether Government Officers nominated by the Government to the Apparels Export Promotion Council were present throughout in the meeting of the Executive Committee held on 25 January, 1982 when the report of the Statutory Auditors showing the amount of the above said embezzlement was discussed ; and

(d) whether Government would place the Report of the Audit and

the proceeding of the meeting of the above said Executive Committee on the Table of the House, if so, when ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL) : (a) and (b). An investigation into the accounts of the AEPC Office in the Cargo Complex of the Palam Air Port, carried out by the Auditors of the AEPC in Aug-Sept. 1981, revealed that an amount of Rs. 59,419 was short deposited in the bank out of Council charges received in cash from 1st Jan., 1981 to 31st July, 1981. Out of the said amount, a sum of Rs. 2180 was recovered and deposited in the bank.

(c) No officer of the Government was present in the meeting of the Executive Committee of the AEPC held on the 25th January, 1982 when the report of the Auditors was discussed.

(d) Copies of the Audit Reports dated the 2nd Sept., 1981 and 23rd January, 1982 of M/s. S.P. Puri & Co., together, with a copy of the minutes of the meeting of the Executive Committee of the AEPC held on 25-1-82, are available in the Library of the Parliament.

Gulf Countries to pay for Development of Tourism

591. **SHRI ARJUN SETHI :** Will the Minister of **TOURISM AND CIVIL AVIATION** be pleased to state :

(a) whether some amount is likely to be received by Government of India from the Gulf Countries for development of tourism during the current Five Year Plan ;

(b) whether India Tourism Development Corporation proposes to construct some more hotels in the State of Orissa in collabora-